

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

CP/020/28/2019

Dated: 20/06/2019

in
OA/20/1123/2013

Between

C.H. Veeresh, S/o. Sri rathnamaiah,
Aged about 38 years, Ex-Bungalow Peon under
Deputy Chief Engineer (Construction),
South Central Railway,
Guntakal Division (Removed from service),
R/o. Divamdinne (Village), Emmigannur Mandalam,
Kurnool District, A.P.

... Applicant
AND

1. The General Manager rep. by
Union of India, South Central Railway,
Nirman Bhavan, Secunderabad 500 071.
2. The Chief Administrative Officer,
South Central Railway,
Nirman Bhavan, Secunderabad 500 071.
3. The Chief Personnel Officer,
South Central Railway, Rail Nilayam,
Secunderabad 500 071.
4. Rakesh Yadav,
Chief Engineer, Construction-I,
South Central Railway, Nirman Bhavan,
DRM Compound, Hyderabad Division,
Secunderabad.
5. The Deputy Chief Personnel Officer (Construction),
Nirman Bhavan, DRM Compound,
South Central Railway,
Secunderabad.
6. The Deputy Chief Engineer,
Construction, South Central Railway, Raichur.
7. Sri A. Goutham Srinivas (the then Divisional Engineer),
South Central Railway, Hubli Division, Hubli,
(Now Deputy Chief Engineer), Rail Nilayam,
S.C. Railway, Secunderabad.
8. The Executive Engineer / Construction,
South Central Railway,
Raichur/ Inquiry Officer.

... Respondents

(The 4th respondent is only the necessary party)

Counsel for the Petitioner : Dr. A. Raghu Kumar
Counsel for the Respondents : Mr. V.V.N. Narasimham, SC for Rlys.

CORAM :

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. B.V. Sudhakar, Admn. Member

ORAL ORDER

(Per Hon'ble Mr. Justice L. Narasimha Reddy, Chairman)

Heard both side learned counsel.

2. This Contempt Petition is filed, alleging that the respondents did not implement the order passed by this Tribunal in O.A. No.1123/2013.

3. Today, learned Standing Counsel appearing for the respondents has placed before us, a copy of the Office Order dated 23.05.2019 through which, the applicant has been reinstated into service. In that view of the matter, the Contempt Petition is closed.

(B.V. SUDHAKAR)
MEMBER (ADMN.)

(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN

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